

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SHREE SANT KRIPA APPLIANCES PRIVATE LIMITED Date of Commencement of Liquidation: 03-06-2026; List of Stakeholders as on Date: 19-08-2026; Name of IP: Dipti Narayan
Mundra; Process Number: 1; Last 5 digit of registration number: 14366

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		3549264		3549264	0	0	0	NA
2	Liquidation costs incurred till date		21598		21598	0	0	0	NA
3	Secured financial creditors	7	4535635992	7	4514776911	0	0	20859081	Annexure 3
4	Unsecured financial creditors	2	74533972	1	1	20492711	0	54041261	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	9	2530763182	8	2478888938	0	3448782	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	620795319	5	22644450	114061057	332280937	265869932	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		26	7765299327	21	7019881162	134553768	335729719	340770274	